

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1222

ANSWERED ON:08.08.2011

URBAN UNEMPLOYMENT GUARANTEE SCHEME

Bavalia Shri Kuvarjibhai Mohanbhai;Bhagat Shri Sudarshan;Naranbhai Shri Kachhadia

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government has categorized the urban and rural employment, separately;

(b) if so, the details thereof;

(c) whether the government is contemplating a Urban Employment Guarantee Scheme on the line of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for urban poor; and

(d) if so, the details thereof and the various steps taken by the Government to ensure employment to the urban poor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b) Yes, Madam. As per Government of India (Allocation of Business Rules), 1961, Department of Rural Development, Ministry of Rural Development is the Nodal Ministry for (a) All matters pertaining to rural employment or unemployment such as working out of strategies and programmes for rural employment including special works, wages or income generation and training related thereto. (b) Implementation of the specific programmes of rural employment evolved from time to time(c) Micro level planning related to rural employment or unemployment and administrative infrastructure. Ministry of Housing & Urban Poverty Alleviation is the Nodal Ministry for implementation of the specific programmes of Urban Employment and Urban Poverty Alleviation including other programmes evolved from time to time.

(c) & (d) Government of India has no proposal under consideration to launch any Urban Employment Guarantee Scheme on the lines of the Mahatma Gandhi National Rural Employment Guarantee Scheme in the country. However, Ministry of Housing & Urban Poverty Alleviation has been implementing an employment oriented Centrally Sponsored Scheme for urban areas, namely, Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on all India basis with effect from 1st December, 1997. The Scheme has been comprehensively revamped in February, 2009 to address various issues arising from implementation.